

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: A TO Z BARTER PRIVATE LIMITED Date of Commencement of Liquidation: 04-01-2021; List of Stakeholders as on Date: 09-01-2021; Name of IP: Sanjay Garg; Last 5 digit of registration number: 12919

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				2625578				NA
2	Liquidation costs incurred till date				44098				NA
3	Secured financial creditors	1	4508341	1	1497430			3010911	Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)								NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	2	6038945	2	5897217		141728		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		3	10547286	3	10064323	0	141728	3010911	